

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2891
ANSWERED ON:27.08.2013
STAMPEDE IN KUMBH MELA
Gangaram Shri Awale Jaywant

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of persons killed/injured in stampede during the Kumbh Mela, 2013 in Uttar Pradesh along with the financial assistance provided to the family members of the victims; and

(b) the concrete steps being taken by the Government to check recurrence of such incidents along with the advisories issued to the State Governments and police departments in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N.SINGH)

(a): As per the available information, 37 persons were killed and 43 injured on 10.2.2013 during the Kumbh Mela, 2013 at Allahabad. Maintenance of law and order during such events is the responsibility of the concerned state government, as such provision of financial assistance to the family members of the victims is required to be made by them.

(b): The arrangements for this kind of events are made by the District Administration/ State governments. Hence, authorities at the district level/ State level take all precautions to avoid any untoward incident. On the basis of inputs received from Security/ Intelligence Agencies, Government of India does issue specific advisories from time to time.

A detailed guideline/advisory has also been issued to all States/UTs on 1.10.2008, suggesting measures to efficiently manage such gatherings for safety and security of people. The suggested measures include allowing manageable number of persons to visit the temples/shrines at a particular time; proper access control procedure/system at every entry/exit point; establishment of sound alert system; regular training of staff in evacuation procedures' etc. to avoid recurrence of incidents of stampede in future.